

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Gagan Bothra  
Vs  
PRC International Hotels Pvt Ltd

**MAIN PETITION NUMBER** : CP/540/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA/900(CHE)/2022

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**ORDER**

Present: Ms. Elamathi, Ld. Counsel for RP along with RP Mr.S.Rajendran.

None for Respondent.

Today the matter is listed for clarification.

Both the parties are directed to file a written synopsis not exceeding 5 pages giving the facts and relevant provisions in IBC, 2016 and CIRP Regulations, to support their submissions.

List this matter for hearing on **04.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**